

**Government of Jammu and Kashmir**  
**Department of Law, Justice and Parliamentary Affairs.**  
**(Judicial Administration Section) Civil Secretariat,**  
Jammu/Srinagar.

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Subject:- Acceptance of resignation tendered by Shri Akhail Ahmad, Government Advocate, High Court of Jammu and Kashmir, Srinagar Wing.

**Government Order No:- 4332 - JK(LD) of 2021.**

**Dated:- 12 - 08 - 2021.**

Sanction is hereby accorded to the acceptance of resignation tendered by Shri Akhail Ahmad, Government Advocate, High Court of Jammu and Kashmir and Ladakh, Srinagar Wing.

By Order of the Lieutenant Governor.

Sd/-  
(Achal Sethi)  
Secretary to Government.

No: Law-Jud/92/2021-10.

Dated:-12 -08-2021.

**Copy to the:-**

1. Learned Advocate General, J&K, Jammu/Srinagar. He is requested to make an immediate interim arrangement of litigation work of the departments which were allotted to Shri Akhail Ahmad till an alternate arrangement is made by this Department, so that the litigation work does not suffer.
2. Principal Secretary to Lieutenant Governor, J&K.
3. Principal Secretary to Government, Revenue Department.
4. Principal Secretary to Government, Information Department.
5. Commissioner/Secretary to Government, General Administration Department.
6. Registrar General, J&K High Court, Srinagar.
7. Director Information, J&K, Jammu/Srinagar.
8. Director, Archeology, Archives and Museums, J&K, Jammu/Srinagar.
9. Shri Akhail Ahmad, Ex-Government Advocate for information.
10. Private Secretary to Secretary to Government, Department of Law, Justice & P.A.
11. Incharge website of the Department of Law, Justice and Parliamentary Affairs.
12. Government Order File.
13. Concerned File.

*Responsible*  
*12.08.21*  
Assistant Legal Remembrancer

*Unsubd*  
*12-08-2021.*